

18-11-99

T.A. 1345/87

Hon'ble Mr.Rafiq Uddin, J.M.
Hon'ble Mr.S.Biswas, A.M.

This case was received on transfer from High Court. The perusal of the order sheet indicates that the applicant appeared in person before the Court on 13-9-90 and subsequently his counsel Shri K.P.Agrawal also appeared on 29-1-91, thereafter the case has been listed several times, but none has appeared on behalf of the applicant. It appears that the applicant has lost interest in the prosecution of this application. The case is dismissed in default.

A.M.

J.M.

satya/